

**Recovery of Two Months Salary from Retiring Government Employees**

3688. SHRI N. V. RATNAM : Will the Minister of FINANCE be pleased to state ;

(a) whether Government ordered stoppage of recovery of two months salary from retiring staff ;

(b) whether the Allahabad High Court in a Writ Petition directed the Government to refund that amount ; and

(c) if not refunded so far, the reasons therefor and when it is proposed to be refunded ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Two months salary used to be recovered from retiring Government servants as contribution towards Family Pension Scheme, 1984. The question presumably refers to that deduction. As a measure of liberalisation, this contribution was done away with in respect of those Government servants who retired on or after 22-9-1977.

(b) Ministry of Finance have not received copy of any such judgement of the Allahabad High Court.

(c) In view of (b) above, question does not arise.

**Per Capita Consumption of Cloth**

3689. SHRI RAM BHAGAT PASWAN: Will the Minister of SUPPLY AND TEXTILES be pleased to state the details of per capita consumption of cloth in every State?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH:

The details of per capita consumption of cloth statewide is not maintained. However, the per capita consumption of cloth, non-cotton and mixed/blended cloth during 1983 are as under :

Category of cloth	All India (in meters)
Cotton	10.12
Non-cotton	1.44
Mixed/blended	2.14
<b>Total</b>	<b>13.70</b>

**Liberalisation of Customs Rules**

3690. PROF. P. J. KURIEN : Will the Minister of FINANCE be pleased to state :

(a) whether there has been a demand by Indians living abroad for liberalisation Customs rules ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Consequent to representations received from Indians living abroad, the Baggage Rules were liberalised in March, 1983 and the duty free allowance was increased from Rs. 1,000/- to Rs. 1250/- In addition, Indians working abroad on contracts for one year were allowed to bring personal articles and household effects upto a value of Rs. 5,000/- free of Customs duty when returning at the end of their contracts. There is no proposal at this stage, to further liberalise the Baggage Rules.

**Coal Production in Chhota Nagpur, Bihar**

3691. SHRI RAM RATAN RAM : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Chhota Nagpur area of South Bihar produce 60 percent of the total production of the country ; and

(b) whether provision of funds for increase of the production of coal for the current year i.e. 1985-86 under Central Sector has been enhanced from Rs. 1446 crores to Rs. 2090 crores ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) Coal production from the mines of Coal India Ltd. in Chhota Nagpur area of South Bihar which include Nirsa and Kapasara area of Eastern Coalfields Ltd., all the mines of Bharat Coking Coal Ltd., the mine of Central Coalfields Ltd. excluding Talcher and Singrauli area, and the mines of TISCO, IISCO and D.V.C., was about 55 million tonnes in 1984-85 against the country's production of 147.45 million tonnes. This constitutes 37.3%.

(b) As against the allocation of Rs. 836.03 crores (Revised Estimates) for Coal